

THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 452 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 1<sup>st</sup> February 2019.

Sub:- Commuted Leave.

Ref:- Your letter No. JKD/P/2019/530 dated 30.01.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Commuted Leave for 06(six) days w.e.f. 28.01.2019 to 02.02.2019 (sufficing 03.02.2019), has been granted/~~rejected~~. Further, the the Casual leave on 28.01.2019 that was granted to you, has been cancelled.

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/1996/ 453 /A, dated 01.02.2017

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**